

HIGH COURT OF JHARKHAND : RANCHI

NOTIFICATION THE 17TH DECEMBER, 2015

No. 18 /Accts. The following Assistants of High Court of Jharkhand, Ranchi are hereby appointed on promotion to the post of Section Officer, in that order of seniority, in the Scale of Pay Rs.9,300-34,800/- with Grade Pay of Rs.4800/- in PB-II, with effect from the date they assume charge as such:-

Sl. No.	Name	Designation
1.	Sri Kumud Shashi Kant Kujur	Assistant
2.	Miss Anima Khakha	Assisant
3.	Md. Ibrahim	Assistant
4.	Sri Swatantra Ranjan	Assistant
5.	Sri Satyanarayan Prasad	Assistant
6.	Sri Yogesh Kumar Tiwary	Assistant
7.	Sri Kumud Shekhar Sinha	Assistant
8.	Sri Narayan Chandra Das	Assistant
9.	Md. Manzoor Ali	Assistant
10.	Sri Ashish Akhouri	Assistant
11.	Sri Abhishek Anand	Assistant
12.	Sri Atul Anand	Assistant
13.	Sri Amit Kumar Sarangi	Assistant
14.	Sri Neeraj Kumar Singh	Assistant
15.	Sri Pawan Kumar Sinha	Assistant
16.	Sri Shivesh Kumar Das	Assistant
17.	Sri Amit Shekhar	Assistant
18.	Sri Rakesh Kumar-I	Assistant
19.	Sri Samir Parashar	Assistant
20.	Sri Arun Kumar Singh	Assistant
21.	Sri Santosh Kumar-II	Assistant
22.	Sri Sadan Kumar	Assistant
23.	Sri Rajesh Kumar Singh-I	Assistant
24.	Sri Mukesh Kumar Ravi	Assistant
25.	Sri Anil Kumar	Assistant
26.	Sri Mithilesh Kumar Jha	Assistant
27.	Sri Avinash Krishna	Assistant
28.	Sri Nishant Kumar	Assistant
29.	Sri Anunay Kumar	Assistant
30.	Sri Shreeniwas	Assistant
31.	Sri Suchit Kumar	Assistant
32.	Sri Rakesh Kumar - II	Assistant

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33.	Sri Shambhu Nath Pandey	Assistant
34.	Sri Sanjay Kumar Singh	Assistant
35.	Sri Bikash Kumar Tripathy	Assistant
36.	Sri Ranvir Kumar	Assistant
37.	Sri Shashi Bhushan Kumar Arya	Assistant

In terms of Clause 22 (l) (a) (1) of the Fundamental Rules, they are directed to exercise their option within one month from the date of issuance of the Notification, to have their pay fixed under the said Rule from the date of such promotion or initially at the stage of the time scale of the new post above the pay in the lower grade or post from which they are promoted on regular basis, which may be re-fixed in accordance with the Rule on the date of accrual of next increment in the scale of pay of the lower grade or post.

By order of the Court

Sd/- A.K. Choudhary

Registrar General

Memo No. 13017 /Accts.

Ranchi, Dated 17.12.15

Copy forwarded to the Central Project Co-ordinator I/C, High Court of Jharkhand, Ranchi for publishing it in e-Gazette.

Sd/- A.K. Choudhary

Registrar General

Memo No. 13018-13114 /Accts.

Dated 17.12.15

Copy forwarded to the Accountant General (A & E), Jharkhand, Ranchi / Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ Registrar (Establishment)/ Registrar (Vigilance) I/C / Registrar (Administration) I/C / All Joint Registrars / All Deputy Registrars / In-charge P.A. Section/ All Assistant Registrar including Assistant Registrar-cum-Court Officer / In-charge Court Master's Section/ all Section Officers/ D.A.-Graduation Table, Pay Fixation Table, Service Book Entry & Verification Table, Identity Card Table- Accounts (Establishment) Department, High Court of Jharkhand, Ranchi/ Treasury Officer, Doranda Treasury, Ranchi and the persons concerned for information and needful.

All the aforesaid promoted Section Officers will continue to work as Assistant till further order.


17.12.15
Registrar General